

PUNJAB VIDHAN SABAH SECRETARIAT

Supplementary List

List of Unstarred Questions (converted as such from Starred Questions)
of the sitting of the Punjab Vidhan Sabha held on
Wednesday, the 29th November, 2023

**Regarding exploitation of the people of Punjab by Dhongi Babas,
Tantriks and fortune tellers etc.**

***905. (C.U.) Sardar Kulwant Singh, M.L.A:-** Will the Chief Minister be pleased to state whether there is any special law of the Government to check the financial, mental and physical exploitation of the innocent people of Punjab by Dhongi Babas, Tantriks, Chownki organisers, fortune tellers, so-called future predictor astrologers by trapping them in superstitions and blind faiths; if not, whether there is any proposal under consideration of the government to make/enact any law; if so, the time by which such law is likely to be enacted?

To regularise the services of contractual employees in the Hospitality Department

***906. (C.U.) Shri Sukhwinder Kumar Sukhi, M.L.A:-** Will the Hospitality Minister be pleased to state:-

a) the number of employees of Grade 3 and 4 recruited in the Hospitality Department on contract alongwith the time since when togetherwith the salary being paid to these employees per month;

b) whether there is any proposal under consideration of the Government to regularise the services of contractual employees, to ban contractual recruitment permanently in future and to start regular recruitment; if so, the time as to when and if not, the reasons therefor;

c) whether adequate representation has been given to Scheduled Castes and Backward Classes in accordance with constitutional reservation policy in the recruitment of employees mentioned in part (a) above; if so, a statement showing the total recruitment made within above mentioned period and the number of employees out of those belonging to Scheduled Castes and Backward Classes, be provided; if not, the time by which adequate representation as per reservation policy will be provided to Scheduled Castes and Backward Classes in the recruitment and the names of officers who are responsible for violating the constitutional reservation policy alongwith the action taken by the Government against such officers; the details thereof?

To give compensation of crop destroyed by Pink bollworm

***912. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Agriculture Minister be pleased to state whether the government has identified the total area/acre under cotton crop damaged by the Pink bollworm attack; if so, the plans to provide compensation for the loss and the time by which compensation is likely to be given to the farmers cultivating cotton crop?

Details of pending cases of Scheduled Castes Commission, Punjab

***913. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the number of pending cases with Scheduled Castes Commission, Punjab and since when; whether it is a fact that the post of Chairman of the Scheduled Castes Commission is vacant since last two years alongwith the number of members of Scheduled Castes Commission and the number of vacant posts?

Details of Panchayat lands got vacated by the Panchayat Department since 1st April 2022

***918. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- a) the district-wise number of villages and details of Panchayat lands of various villages got vacated by the Panchayat Department since April 1, 2022 to date;
- b) the details of the policy adopted by the Government to vacate the Panchayat lands and the number of persons from whom such Panchayat lands have been got vacated; the details thereof?

Details of Mohalla Clinics established since March 2022 to date

***919. (C.U.) Shri Amrinder Singh Raja Warring, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) the number of Mohalla Clinics built in Punjab since March, 2022 to date;
- B) the number of new doctors recruited so far in the above Mohalla Clinics to run these clinics?

Details of arrangements made for paddy straw from March 2022 till now

***920. (C.U.) Shri Amrinder Singh Raja Warring, MLA:-** Will the Agriculture Minister be pleased to state:-

- a) the amount of funds earmarked for paddy stubble management since March, 2022 till now;
- b) the amount spent for this management during the said period and whereupon the same has been spent; the details be provided;
- c) the number of machines given to the farmers by the Government for this management during the above mentioned period and where these have been given; the details thereof?

Bringing Plot owners of State Focal Points /Industrial areas under One-Time Settlement scheme

***921. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to bring the Plot owners of various Focal Points/ Industrial areas of the State under One Time Settlement (OTS) scheme; if so, the time by which this policy is likely to be formulated?

Details of Principals and Lecturers/Teachers sent abroad for training

***923. (C.U.) Sardar Pargat Singh, M.L.A:-** Will the Education Minister be pleased to state the total number with category-wise details of Principals and Lecturers/Teachers sent abroad for training by the Government and the amount spent by the Government on their tours/training from March 2022 onwards; the details thereof?

CHANDIGARH
The 06 February, 2024

Ram Lok Khatana,
Secretary,
Punjab Vidhan Sabha.